

78 (9)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

RA 361/2003

in  
OA 739/2002

New Delhi this the 8th day of December, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).  
Hon'ble Shri V.K. Majotra, Member (A).

Applicant.

Nitish Sharma

Versus

Union of India & Ors.

... Respondents.

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

We have seen RA 361/2003 in OA 739/2002. None of the grounds, as provided under the provisions of Section 22 (3) (f) of the Administrative Tribunals Act, 1985 read with Order 47 Rule 1 CPC are present in this case, to justify allowing the review application. Accordingly, RA 361/2003 is rejected.

V.K. Majotra  
(V.K. Majotra)  
Vice Chairman (A)

'SRD'

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)